

Government has requested the State Governments to intensify the drive against female foeticide through effective implementation of the PC & PNDT Act.

Dental Colleges in NER

1772. SHRI KUMAR DEEPAK DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any proposal for establishment of more Dental Colleges in the NE Region (NER);
- (b) if not, the reasons therefor;
- (c) whether Government would initiate steps to strengthen the facilities and modernization of the Dental Colleges of the NE Region including at Guwahati and facilitated doubling of the present seats of BDS and MDS; and
- (d) if not, the alternative proposals for the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Central Government itself has no proposal to set up new dental college in the NE Region. However, as per the provisions of the Dentists (Amendment) Act 1948, the State Government/University/Society/Trust may apply to set up a new dental college in the NE region alongwith Essentiality Certificate issued by the State Government which certifies the feasibility and desirability of opening of a new dental college at a particular location.

(c) and (d) Presently, there are 2 dental colleges in the NE region namely Dental College RIMS Imphal with an annual intake of 50 BDS seats and Regional Dental College, Guwahati with 40 BDS and 10 MDS seats. However at present, there is no such scheme to strengthen the facilities and modernization of the dental colleges of the NE region.

Sale of procartil

1773. SHRI DEVENDER GOUD T: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Procartil is banned in all major developed countries of the world;
- (b) if so, the countries where it is banned;
- (c) the reasons for banning the same in the above countries; and

- (d) the reasons for allowing sale of Procartil in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per information available, Procartil (FDC of Glucosamine and Ibuprofen) is not banned in major developed countries.

- (c) Does not arise.

(d) FDC of Glucosamine and Ibuprofen is approved as per the provisions of Drugs and Cosmetics Rules.

Guidelines for biomedical waste disposal

1774. SHRI T.K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether guidelines for safe methods of disposal of biomedical wastes have been prescribed for all hospitals, clinics and healthcare centres;

(b) if so, the measures taken to monitor the disposal of biomedical wastes in the prescribed manner;

(c) the complaints received with regard to violation of the guidelines; and

(d) the penalty that is imposed on violators of the guidelines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Yes.

Ministry of Environment and Forests, Govt. of India has notified Biomedical Waste (Management and Handling) Rules in 1998, as amended in the years 2000 and 2003, to provide a regulatory framework for segregation, transportation, storage, treatment and disposal of the bio-medical waste generated from the Health Care Facilities (HCFs) in the country so as to avoid adverse impact on human health and environment.

National Guidelines on Hospital Waste Management based on Biomedical waste (Management and Handling) Rules were released by Ministry of Health and Family welfare and distributed to all States/Union Territories in 2002 for implementation.

In addition, a National Policy document and Operational Guidelines for Community Health Centres, Primary Health Centres and Sub-centres developed by Ministry of Health and Family Welfare have been released for proper Bio-medical